

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

## Court Fees (Haryana Amendment) Act, 2009 16 of 2009

#### **CONTENTS**

- 1. Short Title
- 2. Amendment Of Schedule I To The Central Act 7 Of 1870

# Court Fees (Haryana Amendment) Act, 2009 16 of 2009

An Act further to amend the Court Fees Act, 1870, in its application to the State of Haryana. Be it enacted by the Legislature of the State of Haryana in the Sixtieth Year of the Republic of India as follows:-

#### 1. Short Title :-

This Act may be called the Court Fees (Haryana Amendment) Act, 2009.

### 2. Amendment Of Schedule I To The Central Act 7 Of 1870 :-

In schedule I to the Court Fees Act, 1870, for "Table of rates of advalorem fees leviable on the institution of suits," the following Table shall be substituted, namely:-

"Table of rates of ad-valorem fees leviable on the institution of suits

When the amount or value of the subject-matter exceeds	But does not exceed	Proper fee
1	2	3
Rupees	Rupees	Rupees
1	15,000	2.5%
15,000	27,000	375+3.5% of the amount exceeding Rs.
27,000	39,000	15,000
39,000	51,000	795+4.5% of the amount exceeding Rs.
51,000	63,000	27,000
		1335+5.5% of the amount exceeding Rs. 39,000

		1995+6.5% of the amount exceeding Rs. 51,000
63,000	75,000	2775+7.5% of the amount exceeding Rs.
75,000	5,00.000	63,000
5,00,000	10,00,000	3675+6.5% of the amount exceeding Rs.
10,00,000	20,00,000	75,000
20,00,000	30,00,000	31300+5.5% of the amount exceeding
30,00,000	45,00,000	Rs. 5,00,000
45,00,000	60,00.000	58800+4.5% of the amount exceeding
60,00,000	75,00,000	Rs. 10,00,000
		103800+3.5% of the amount exceeding
		Rs. 20,00,000
		138000+2.5% of the amount exceeding
		Rs. 30,00,000
		176300+1.5% of the amount exceeding
		Rs. 45,00,000
		198800+0.5% of the amount exceeding
		Rs. 60,00,000

And when the. amount or value of the subject matter exceeds seventy-five lac rupees, the proper fee leviable shall be two lac six thousand three hundred rupees plus twenty-five rupees for each five hundred rupees or part thereof, in excess of seventy-five lac rupees.".